

Court-II

In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 160 of 2016

Dated : 12th July, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

M/s. Print Wizards
Versus

... Appellant(s)

Tata Power Delhi Distribution Ltd. & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Pardeep Bajaj, Proprietor

Counsel for the Respondent(s) : Mr. Manish Srivastava
Mr. Arav Kapoor for R-1 (Tata)
Mr. Manu Seshadri and
Mr. Devang Gautam for R-2/DERC

ORDER

Mr. Pradeep Bajaj, proprietor of M/s Print Wizards, is applicant/appellant, is present in person today. Each of the Respondents has already filed counter affidavit/reply to the appeal memorandum. The Respondent No. 2/DERC, is filing counter affidavit/reply today, let the same be taken on record. The Appellant seeks three weeks' time to file rejoinder affidavit. Let the same be file in this period.

Post this appeal for hearing on **30th August, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/kt